

AMARAVATI PIN-522 239

NOTIFICATION

ROC.NO.247/2024-RC

DATED 13.12.2024

I- DIRECT RECRUITMENT (25% QUOTA)

The candidates with the following hall ticket numbers are declared to have been qualified in the written examination, conducted on 19.10.2024 and 20.10.2024, for the recruitment of seven (7) posts of District Judge (Entry Level)(25% quota) under the direct recruitment, notified for the year 2024 vide Notification No.247/2024-RC, dated 10.05.2024. They are required to attend for the *Viva Voce* scheduled to be held on 30.12.2024.

Eligible candidates for *Viva Voce* under Direct Recruitment vide Notification No.247/2024-RC, dated 10.05.2024.

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And, it is further informed that, the qualified candidates shall produce all the original certificates in support of their application, such as, date of birth/SSC, Educational qualifications, Enrolment certificate, certificate of practice at Bar, two testimonials, Community Certificate, Non-Creamy layer certificate in respect of the BC category, and written examination hall ticket, at the time of the *Viva Voce*.

The candidates are required to appear before the Registrar (Recruitment) **at 3.00 P.M. on 30.12.2024** for verification of certificates/ documents by the Registry and thereafter to appear for the Viva Voce.

No separate call letters will be sent to the candidates. The downloaded copy of this Notification is sufficient to appear for the *Viva Voce*. No T.A. and DA will be paid.

II- ACCELERATEED RECRUITMENT BY TRANSFER (10 % QUOTA)

Eligible candidates for *Viva Voce* under Accelerated Recruitment by Transfer notified vide Notification No.248/2024-RC, dated 10.05.2024.

REGISTRAR (RECRUITMENT)